

F. No.36/(26))/2013-Judl.
Government of India
Ministry of Law & Justice
Deptt. Of Legal Affairs

4th Floor, Shastri Bhawan,
New Delhi.

Dated: 24.12.2013

ORDER

The President is pleased to extend the terms of engagement of all the panel counsels whose term has expired after 30.4.2013 for a period 'until further orders' for conducting the Central Government litigation before all the High Courts including Tribunals and subordinate courts under their respective jurisdiction except for the High Courts of Delhi, Rajasthan, Patna and Allahabad (Lucknow Bench only) including Tribunals and subordinate courts under their respective jurisdiction.



(R.S. Shukla)
Joint Secretary & Legal Adviser to the Government of India

Copy to:

1. Incharge, Branch Secretariat, Banglaore, Chennai, Kolkata and Mumbai
2. Shri K.C. Kaushik, Ld. ASG, Allahabad High Court, Allahabad.
3. All the assistant Solicitors General as per the list.
4. Sr. CGSC of CAT Benches as per the list.
5. Registrar of High Courts as per the list.
6. Registrar of CAT Benches as per the list.
7. The District and Session Judges as per the list.
8. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary.
9. Hindi Unit for Hindi version of this order.
10. Guard File/Judicial Section with 5 copies.
11. NIC Cell with the request to upload this order in the website.



(Kishore Kumar)
Section Officer (Judl.)